

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-835/ND/2022
IA/963/2024

IN THE MATTER OF:
Small Industries Development Bank of India

...PETITIONER

Vs.

Ms. Sudha Rastogi

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant
For the Respondent

:Mr. Abhishek Devgan, Advocate
:Adv. Swastika Kumari

ORDER

Due to paucity of time, matter is adjourned to **19.04.2024**.

Sd/-
(Court Officer)